

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): (a) and (b). On March 16, an Official Nepalese newspaper Gorkhapatra carried an article by its Chief Editor which referred to the Indian State of Jammu and Kashmir as "Indian occupied Kashmir". In a news broadcast on March 17, 1990. Radio Nepal also used the expressions "Indian Kashmir" and "Pakistani Kashmir."

(c) Government immediately made strong protests to the Government of Nepal, both in Kathmandu and to their Embassy in New Delhi. The Government of Nepal, in a formal written communication of March 23rd stated that the article and the news broadcast in question did not reflect the policy of the Government of Nepal, and that the entities concerned had been advised by the Government of Nepal to ensure that their activities were geared to promote the friendly relations happily existing between Nepal and India.

Agricultural Research Centre in Darbhanga District (Bihar)

4803. SHRI DASAI CHOWDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an Agricultural Research Centre was set up by Government in Biraul under Darbhanga district of Bihar State in 1970 but no research work is being done there;

(b) if so, the reasons therefor; and

(c) when the research work in this Centre is likely to be started?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) to (c). The information is being collected from Bihar State Government and Rajendra Agricultural University, Pusa (Bihar)

and will be laid down on the Table of the House.

[English]

Buffer Stock of oilseeds

4804. SHRIMATI VASUNDHARA RAJE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to maintain a buffer stock of oilseeds in the country;

(b) if so, the States from where oilseeds are proposed to be procured; and

(c) the procurement price fixed for different oilseeds?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) to (c). NDDB has been designated as the Market Intervention Agency by the Government of India under the Integrated Oilseeds Policy to carry out market intervention operations in Edible oil/oilseeds. To this effect, NDDB builds up a market intervention stock of oilseeds and edible oils during the harvest season for release during the lean season. Oilseeds procurement is not done directly by NDDB. It is done through the oilseeds growers' cooperatives set up under NDDB's Vegetable Oil Project "Restructuring edible oil and oilseeds production and marketing." The State Oilseeds Growers Federation/Union in Gujarat, Maharashtra, Andhra Pradesh, Tamil Nadu and Karnataka have undertaken oilseeds procurement under market intervention operations, a price band for edible oils is prescribed and the procurement price paid for oilseeds procurement corresponds to the price band for edible oils.

Projects taken up under NREP in Rajasthan

4805. SHRIMATI VASUNDHARA RAJE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether most of the projects taken up under National Rural Employment Programmes in Rajasthan during the Seventh Plan have remained in complete:

(b) if so, the details thereof:

(c) whether Mathania project in Jhalawar District is also one such incomplete project; and

(d) the fate of Mathania and other such projects in Rajasthan?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRIDEVI LAL): (a) As per information available, most of the projects taken up under NREP in Rajasthan during the Seventh Plan have been completed.

(b) Out of 74591 works taken up under NREP in Rajasthan in the Seventh Plan, 67,645 works were completed upto March, 1989. Of the 6,946 incomplete works were completed upto March, 1989. Of the 6,946 incomplete works, 6162 are Panchayat works, 480 rural works and 304 irrigation works.

(c) The Mathania project of Jhalawar District is incomplete. The project costing Rs. 60.00 lakh was sanctioned under NREP, out of which Rs. 11.27 lakh have been spent upto 31.3.1989.

(d) The Mathania project would be taken up for completion by the Irrigation Department subject to availability of funds. The other incomplete works would also be taken up under Jawahar Rozgar Yojana in a phased manner.

IAS Officers on Union Territory Cadre

4806. SHRISANAT KUMAR MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the period of tenure of IAS officers borne on Union Territory cadre for posting in Delhi;

(b) the number of officers continuing in their Delhi posting beyond the prescribed tenure and the period for which they are continuing in Delhi;

(c) the period for which such officers have had their posting outside Delhi;

(d) the number of promotee IAS Officers of the Union Territory cadre who have been posted in Delhi Administration throughout and the time for which they were posted out of Delhi; and

(e) the reasons for their continued stay in Delhi Administration itself all along?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c) transfer/postings of IAS Officers of Arunachal Pradesh-Goa-Mizoram and Union Territories (AGMU) Cadre outside Delhi depend on various factors like number of vacancies available outside, administrative convenience, suitability of the officers for the assignment etc., no fixed tenure has been prescribed for posting in Delhi Administration including its allied agencies.

(d) All the promotee officers, now posted in Delhi Administration had done posting assignment outside Delhi at some point of time or other.

(e) In view of (d) above, does not arise.

Chalakkayam Road in Kerala

4807. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Union Government have received any representation from Govern-